GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT *****

NOTIFICATION

Dated Shillong, the 25th July, 2025

No. LJ (B) 48/2020/208 – In continuation to this Department's Notification No. LJ(B) 48/2020/206, Dt. 22nd July, 2025 and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita,2023, the Governor of Meghalaya is pleased to appoint Shri. Maitshaphrang Nongbet, Labour Inspector as the Executive Magistrate in place of Shri. Dean C Challam within East Khasi Hills District with effect from 26th July to 19th August, 2025 during the Durand Cup, 2025 event.

Sd/-

(C.V.D.Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 48/2020/208-A Copy forwarded to:- Dated Shillong, the 25th July, 2025

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. GEN(I)/DURANDCUP?127/2024/71, Dt. 20.07.2025.

2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.

3. The Personnel & A.R. (A) Department for information.

4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.